

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(Through Video Conferencing)

Original Application No. 142/2022/EZ

IN THE MATTER OF:

Pratap Chandar Mohanty & Ors.-----Applicant(s)

Versus

State of Odisha & Ors.----- Respondent(s)

Affidavit on Behalf of the State Environment Impact Assessment
Authority (SEIAA), Odisha (Respondent No-04) Before the Hon'ble
National Green Eastern Zone Bench, Kolkata

INDEX

Sl. No.	Particulars	Page No.
1.	Affidavit on Behalf of State Environment Impact Assessment Authority (SEIAA), Odisha	01-02
2.	RTI reply of petitioner of Sri Sasee Bhoosan Pattanayk vide our letter no. 5411/SEIAA dated 03.09.2022	03-04

Place: Bhubaneswar
Date: 28/04/2023

Shri Apurba Ghosh
Advocate for Respondent No.08
(SEIAA), Odisha
C/o Partha Sarathi Shamajder
25/D Baderaipur Road
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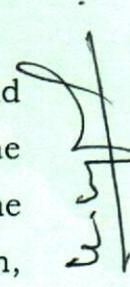
State of Odisha & Ors.----- Respondent(s)

Affidavit on Behalf of the State Environment Impact Assessment Authority (SEIAA), Odisha (Respondent No-04) Before the Hon'ble National Green Eastern Zone Bench, Kolkata

28 APR 2023

I, Dr. Kailasam Murugesen, IFS, son of late Paramasivam Kailasam aged 54 years, at present working as Member Secretary, State Environment Impact Assessment Authority, Odisha, do hereby solemnly affirm and state on oath as follows.

1. That, I have gone through the original application and Hon'ble NGT order on dtd. 12.10.2022 and understood the contents thereof. I am well acquainted with the facts of the case and the relevant official records. Any contention, allegation or averment not dealt with in the present affidavit shall be construed as denied.
2. That, as regards to the averments made in the Para-1 to para-09 and para-11 to para-32 of O.A, it is humbly submitted that the respondent has nothing to comments.
3. That, as regards to the averments made in the Para-10, it is humbly submitted that neither any proposal has been received at SEIAA, Odisha from M/s. Gammon Engineers & Construction Pvt. Ltd. with Gammon Infra Project nor SEIAA, Odisha has issued any environmental clearance in the same. In this regard we have already submitted RTI reply of petitioner of Sri Sasee Bhoosan Pattanayk vide our letter no. 5411/SEIAA dated 03.09.2022 (**Copy attached**).
That, the facts stated above are true and correct to the best of my knowledge, as derived from officials records and nothing material has been concealed there from and the


MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar


SEIAA
ODISHA
DATE OF ENTRY
02.03.2024


NOTARY
M.K. PRADHAN
BHUBANESWAR
REGD. NO
ON 71.09

MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

28/04/23

answering respondent reserve the right to file any further affidavit as and when required as and when required by this Hon'ble Tribunal.

5. In view of the above-mentioned facts, this Hon'ble Tribunal is graciously requested to pass any orders as may deem to fit in the interest of justice. The answering Respondents prays accordingly

Identified by
Advocate

28/04/23

Deponent
MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar

VERIFICATION

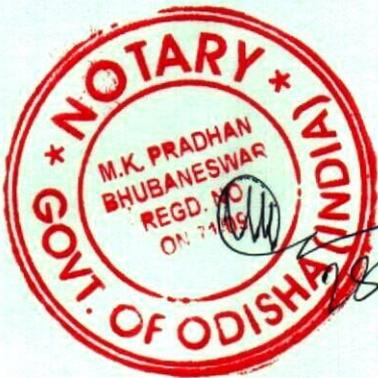
Verified at Bhubaneswar on this day of 28/04/2023 that the contents of the above affidavits are true and correct on the basis of the records maintained by the respondent in the daily course of its business, no part of it is false and nothing has been concealed therefore.

Place: Bhubaneswar

Date: 28/04/23

SWORN BEFORE ME

Deponent
MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

28/04/23

State Environment Impact Assessment Authority, (SEIAA),
Odisha

5RF-2/1, Unit – IX, Bhubaneswar – 751022, Tel: 0674-3510075

No. 5411/SEIAA

Dt. 03.09.2022

To

Sri Sasee Bhoosan Pattanayak
At-Sisu Bhawan Lane, New Colony, Mining Road,
Keonjhar, Keonjhar-758001

Sub: RTI application of Sri Sasee Bhoosan Pattanayak, dated 21.07.2022 received under RTI Act, 2005.

Sir,

In inviting a reference to the above subject, I am directed to say that a copy of Right to Application (RTI) of Sri Sasee Bhoosan Pattanayak dated 21.07.2022 has been received by this Office. This is to inform you that the information sought as mentioned in Serial No. 5 (a,b,c) (item no. 1 to 3) in regard to issue of Environmental Clearance (EC) on minor mineral for M/s. Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of NH 53) is enclosed as Annexure-I.

This is for your kind information.

Yours faithfully,

[Signature]
03/09/2022

ES & PIO

Memo No 5412/SEIAA Dtd. 03.09.2022.

Copy forwarded to the Registrar, State Information Commission, Odisha, Block No.B-1, Toshali Bhawan, Satyanagar, Bhubaneswar for information.

[Signature]
03/09/22

ES & PIO

TRUE COPY

Advocate

ANNEXURE

Sl. No.	Information Required	Information Furnished
1.	The copies of EC certificates issued in favour of M/s Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of Duburi-Chandikhol Stretch of NH-53) by State Environment Impact Assessment Authority, Odisha for quarrying & procuring of Morrum from its sources, during 2019-2022, 2020-2021, 2021-2022 (Till date) be furnished.	No EC has been granted in favour of M/s Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of Duburi-Chandikhol Stretch of NH-53) for excavation of morrum from any source by SEIAA, Odisha during 2019-2022
2.	The copies of EC certificates issued in favour of M/s Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of Duburi-Chandikhol Stretch of NH-53) by State Environment Impact Assessment Authority, Odisha for quarrying & procuring of Stones / Stone Boulder from its sources, during 2019-2022, 2020-2021, 2021-2022 (Till date) be furnished.	No EC has been granted in favour of M/s Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of Duburi-Chandikhol Stretch of NH-53) for excavation of Stones / Stones Aggregates from any source by SEIAA, Odisha during 2019-2022
3.	The copies of EC certificates issued in favour of M/s Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of Duburi-Chandikhol Stretch of NH-53) by State Environment Impact Assessment Authority, Odisha for quarrying & procuring of Sand from its sources, during 2019-2022, 2020-2021, 2021-2022 (Till date) be furnished.	No EC has been granted in favour of M/s Gammon Engineers & Contractors Pvt. Ltd. with Gammon Infra Project (Contractor of Duburi-Chandikhol Stretch of NH-53) for excavation of Sand from any source by SEIAA, Odisha during 2019-2022

22/03/09/2022

TRUE COPY

Advocate